

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/6808/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge, Sessions Division, Bomdila,
Arunachal Pradesh.

Dated Guwahati, 18th December, 2021.

Sub:- Casual Leave.

Ref:- No. DSJ/ (WSD/BDL)/PF-01/2019 dated 16.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 30.12.2021 & 31.12.2021 along with station leave permission from 24.12.2021 till 02.01.2022**. A senior Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/6809-10/A, dated , 18-12-2021

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh
2. The Project Manager, Gauhati High Court.

Sdt
18/12/21
JT.REGISTRAR (VIGILANCE)

Pao